

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST) TIS HAZARI COURTS : DELHI**

**ORDER**

In pursuance of High Court of Delhi, New Delhi Postings/Transfers order No.15/D-3/Gaz.-IA/DHC/2025 dated 30.05.2025 and in partial modification of order No.728/17083-17127/Power/ASJ/Gaz./PD&SJ West/2024 dated 18.05.2024, following link Courts are hereby constituted to dispose of all urgent matters including urgent criminal applications/miscellaneous applications/Bail Bonds/remand work or any other urgent matters as well as compliance of orders of Hon'ble Superior Courts/cases under Protection of Children from Sexual Offence Act (POCSO)/NDPS Act and also work relate to cases other than NDPS Act, filed in the Courts of the Judicial Officers, whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of the Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial Officer	5 <sup>th</sup> Link Judicial Officer
1	Principal District & Sessions Judge (W)	Sh. Saurabh Kulshreshtha, ASJ-03	Ms. Shefall Barnala Tandon, ASJ-05	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)
2	Sh. Vijay Shankar, ASJ-04	Ms. Shefall Barnala Tandon, ASJ-05	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02
3	Sh. Saurabh Kulshreshtha, ASJ-03	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01
4	Ms. Priya Mahendra, ASJ-09	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Rajinder Singh, ASJ (SC-RC)-02
5	Sh. Vineet Kumar, ASJ-02	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Divyang Thakur, ASJ-01 (POCSO)
6	Ms. Pooja Talwar, ASJ (FTC)-01	Ms. Saumya Chauhan, ASJ (FTC)-02	Sh. Nipun Awasthi, ASJ-08	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Aditi Garg, ASJ-06 (POCSO)
7	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Aditi Garg, ASJ-06 (POCSO)	Sh. Nipun Awasthi, ASJ-08
8	Sh. Nipun Awasthi, ASJ-08	Sh. Rajinder Singh, ASJ (SC-RC)-02	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01	Ms. Pooja Talwar, ASJ (FTC)-01
9	Sh. Sachin Jain, ASJ-07(POCSO)	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Aditi Garg, ASJ-06 (POCSO)	Sh. Nipun Awasthi, ASJ-08	Ms. Pooja Talwar, ASJ (FTC)-01	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01
10	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Aditi Garg, ASJ-06 (POCSO)	Sh. Rajinder Singh, ASJ (SC-RC)-02	Ms. Pooja Talwar, ASJ (FTC)-01	Sh. Nipun Awasthi, ASJ-08	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01
11	Sh. Satvir Singh Lamba, Spl. Judge, (NDPS Act)	Sh. Nipun Awasthi, ASJ-08	Ms. Pooja Talwar, ASJ (FTC)-01	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03
12	Ms. Saumya Chauhan, ASJ (FTC)-02	Ms. Pooja Talwar, ASJ (FTC)-01	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01
13	Sh. Vishal Pahuja, ASJ (SC-RC)-01	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)
14	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Saloni Singh, ASJ (FTSC)(POCSO)-01	Sh. Saurabh Kulshreshtha, ASJ-03	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC) (RC)-02
15	Ms. Shefall Barnala Tandon, ASJ-05	Sh. Vijay Shankar, ASJ-04	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Ms. Nabeela Wall, ASJ (SFTC)-01
16	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Ms. Nabeela Wall, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)
17	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Sachin Jain, ASJ-07(POCSO)	Ms. Kadambri Awasthi, ASJ(FTSC) (RC)-02	Ms. Nabeela Wall, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02
18	Ms. Mahima Rai Singh, ASJ(FTSC)(RC)-01	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Ms. Nabeela Wall, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02
19	Ms. Kadambri Awasthi, ASJ(FTSC)(RC)-02	Ms. Nabeela Wall, ASJ (SFTC)-01	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Sh. Vijay Shankar, ASJ-04
20	Ms. Babita Puniya, ASJ(FTSC) (POCSO)-02	Sh. Divyang Thakur, ASJ-01 (POCSO)	Sh. Siddhartha Malik, ASJ(SC-POCSO)-01	Sh. Ankit Mehta, ASJ (SC-POCSO)-02	Sh. Vijay Shankar, ASJ-04	Ms. Shefall Barnala Tandon, ASJ-05

No. 825/16976-1700/  
/Power/ASJ/Gaz./PD&SJ West/2025

Dated, Delhi the 09/6/25

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. Reader to the undersigned.
9. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
10. For uploading on layers.
11. For uploading on centralized website through layers.

  
PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

RP